

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE; NEW DELHI
DISTRICT; PATIALA HOUSE COURTS; NEW DELHI

ORDER

In partial modification of this office's earlier order bearing No.- 7741-7764/Admn./Pr. D&SJ/NDD/PHC/2023 Dated 04.08.2023, Ms. Vijeta Singh Rawat, Additional District Judge-01, New Delhi District, Patiala House Court, New Delhi is hereby designated as Officer In-Charge-cum-Transparency Officer and Sh. Pawan Kumar, Additional Sessions Judge (SFTC), New Delhi District, Patiala House Court, New Delhi as Link Officer In-Charge-cum-Transparency Officer for RTI Cell of this office with immediate effect.



(Sanjay Garg-I)

Principal District & Sessions Judge,
New Delhi District, Patiala House Court, New Delhi

No. 10366-386 /Admn./Pr. D&SJ/NDD/PHC/2023

Dated : 06/10/23

Copy forwarded for information/necessary action to:-

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1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Courts, Delhi.
3. The Ld Principal District & Sessions Judge(s), East, North, South, West, Shahdara, North-East, North West, South-East, South-West, Rouse Avenue, Delhi.
4. The Judicial Officers concerned, New Delhi District, Patiala House Court, New Delhi.
5. The Secretary, Administrative Reforms Department, Govt. of NCT of Delhi. 7 Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi.
6. The Branch Incharge, Computer Branch, New Delhi District, Patiala House Court, New Delhi to upload the same on official website.
7. The A.O.(J)/DDO/Branch Incharge(s), New Delhi District, Patiala House Court, New Delhi.
8. PS to the undersigned.
9. Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Caretaking Branch, New Delhi District, Patiala House Court, New Delhi.
11. The dealing official, R&I Branch, New Delhi District, Patiala House Court, New Delhi to upload the same on Layers portal.



Principal District & Sessions Judge,
New Delhi District, Patiala House Court, New Delhi